

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2020 (MONDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 281 of 2020	Bank of India Vs. Royal Splendour Developers Pvt. Ltd. Through Resolution Professional Ms. Kavitha Surana & Ors.	Sudhir Bisla	
2.	Comp. App. (AT) (Ins) No. 282 of 2020	R. Balasubramanian Vs. ABB India Ltd & Anr.	Saurabh Jain	
3.	Comp. App. (AT) (Ins) No. 283 of 2020	Patel Integrated Logistics Ltd. Vs. Overnite Express Ltd.	Rohan Thawani	
4.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.	Bharat Sood	
5.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	
6.	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	
7.	Comp. App. (AT) (Ins) No. 289 of 2020	Gati – Kintetsu Express Pvt. Ltd. Vs. Pearlree Commodities Pvt. Ltd.	Tarun Kumar Tiwari	
8.	Comp. App. (AT) (Ins) No. 290 of 2020	Girish Baduni Vs. Punjab National Bank & Anr.	Indresh Upadhyay	
9.	Comp. App. (AT) (Ins) No. 291 of 2020	Nitin Sharma Vs. Gain Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand

For Admission (After Notice)

10.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhota. Vs. Zeal Developers Pvt. Ltd.	Aman Anand	Radhika Goel
11.	Comp. App. (AT) (Ins) No. 833 of 2019	Arangcons. Vs. Amit Chandrakanth Shah & Ors. With	P.J. Rishikesh	Sanjay Gupta-R1 Amit Agrawal-R2
12.	Comp. App. (AT) (Ins) No. 860 of 2019	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr.	Adarsh Ramanujan	Sanjay Gupta-R1 C. Kannan –R2
13.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey- R1
14.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt. Ltd. & Ors.	Samir Malik	Sanjay Gupta-R1
15.	Comp. App. (AT) (Ins) No. 1172- 1173 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah.	Aditya Sharma	Sanjay Gupta-R1
16.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	Shailly Dinkar Ankur Kumar- (IRP)
17.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1
18.	Comp. App (AT) (Ins) No. 1453 of 2019	Rashesh Purohit Vs. Punjab National Bank & Anr.	Piyush Joshi	Karan Gandhi
19.	Comp. App (AT) (Ins) No. 209 of 2020	Pativandla Srinivas Babu Vs. Jayasiddhi Ganesh Enterprises Pvt. Ltd. & Anr.	Gautam Singh	
20.	Comp. App. AT) No. 329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

03:30 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1183 of 2019	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy	Kanishk Khetan

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By Order

**-sd/-
Registrar**